

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT – 1**

ITEM No.201 – IA/75(AHM)2023  
ITEM No.202 – IA/1139(AHM)2023  
ITEM No.203 – IA/ (AHM)2023  
In  
**CP(IB) 29 of 2020**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Jugal Hansal Brothers Through its Proprietor Smit N Soni .....**Applicant**  
V/s

Octagon Communications Pvt Ltd .....**Respondent**

**Order delivered on: 30/08/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Swechha Mishra, Adv.

For the Respondent : Mr. Sneh Purohit, Adv for Mr. Aditya Bhatt, Adv.

**ORDER**

Ld. Proxy Counsel Ms. Swechha Mishra appears for the applicant/RP.

Ld. Proxy Counsel Mr. Sneh Purohit appears for the respondent.

Ld. Proxy Counsel for the applicant states that main arguing counsel Mr. Amal Vivek is on his legs before the High Court and requested for short accommodation, which is allowed.

Ld. Arguing Counsel directed to ensure to appear in the case on the next date of hearing.

List the matters on 08.09.2023.

-SD-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**